

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 315**  
**83/241/242/ND/18**

**IN THE MATTER OF:**

Mr. Alok Jha & Anr.

.... Petitioner/Applicant

Vs.

M/s. Aeroship Logistics Pvt.Ltd. & Ors.

.... Respondent

**Order under Section 241**

**Order delivered on 22.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Akash Gupta, Adv.

For the Respondent : Mr. Sanjay Mishra, Ms. Stuti Mishra, Mr. Saksham Arora,  
Adv.

**ORDER**

Ld. Counsel appears for the Petitioner. Ld. Counsel appears for the Respondent. Pleadings are complete. The parties are directed to file lists of dates and events, issue based chart along with relevant submissions as directed vide order dated 05.06.2023, within two weeks.

List the matter **on 10.06.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay